NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/81/2016

NAME OF THE PETITIONER(S)

: R. PREETHA

NAME OF THE RESPONDENT(S) : M/S STYLUS POLYSTORES PRIVATE LIMITED &

3 OTHERS

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

ANANT MERATHIA

2. ABRAHAM MARKOS

Coursel for Repondents

ORDER

Counsels representing both the parties present. Counsel for petitioner has submitted the arguments in part. A specific query has been raised by the Bench to the counsel for petitioner about the indicators that may be helpful in determining the exact value of the property, which is the subject matter of the petition. On this, he submitted that he has to seek instructions from his clients and prays time. Counsel for respondents also prays time for submitting final arguments. Matter adjourned. Put up on 15.11.2016 at 10.30 A.M.

(Ch. Mohd Sharief Tarig) Member (Judicial)

(Anantha Padmanabha Swamy) Member (Judicial)